NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

EP 278/16

PETITION NUMBER

NAME OF THE PETITIONER (S)

: TP 122/17 : ARUN M. NIKKAM

NAME OF THE RESPONDENT (S)

: SKYLINE CONSTRUCTIONS &

: 433(€

UNDER SECTION

DESIGNATION

SIGNATURE

S.NO. NAME (IN CAPITAL)

PHONE NUMBER

REPRESENTATION BY WHOM

AZUN MNJKKARL

ZANSSTHIEL. Advocat 9620818192

Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

MEMBER (J)

MEMBER (T)